

Annexure-I

Name of the corporate debtor: Supreme Innovative Building Projects Private Limited; Date of commencement of liquidation: 30.05.2025; List of stakeholders as on: 29.07.2025

List of secured financial creditors												(Amount in ₹)				
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	SREI EQUIPMENT FINANCE LIMITED		26-6-2025	4505734265	4505734265	Secured	4505734265	Y	Primary Security - Assets as mentioned in the Deed of Hypothecation & MCA ROC Charge Form-CHG-1.	Personal Guarantees as provided in claim form	100%	NA	NA	0	0	-
Total				4505734265	4505734265		4505734265									



[Handwritten signature]